

MR. SPEAKER: All serious matters cannot be discussed in one day. We must find time for it...

SHRI KANWAR LAL GUPTA: I am raising a serious matter...

MR. SPEAKER: Mr. Kanwar Lal Gupta, this is an attempt to steal a march over others. I have already informed you that I am allowing a call-attention on that. You cannot raise it by a point of order. I am not allowing you any more. Do not record.

SHRI C. M. STEPHEN: Sir, I want to make it clear on behalf of my Party and on behalf of the President of my Party, Mrs. Indira Gandhi, that the report which has appeared is absolutely baseless. Not a pie has been taken: I want to make it clear. I challenge, we are prepared for any inquiry. It is baseless.

MR. SPEAKER: I am allowing an opportunity for discussion (*Interruptions*) I have said that I am giving an opportunity for this. Nothing more.

SHRI NATHU SINGH (Dausa): There are CIA agents sitting in Indian Parliament. This is an insult to our country.

SHRI C M STEPHEN: You are the CIA: you have a man, Dr. Subramaniam Swamy.

MR. SPEAKER: I think you are quits now.

(*Interruptions*)

SHRI JYOTIRMOY BOSU (Diamond Harbour): Indira Gandhi Party took money from everybody.

श्रीधरी बलबीर सिंह (होशियारपुर) : स्टीफन साहब के बयान के बाद इस बात पर एक बहस यहाँ पर होती चाहिये **

MR. SPEAKER: Don't record.

Shri Hari Vishnu Kamath.

CHOWDHRY BALBIR SINGH: **

MR. SPEAKER: Nothing is recorded

Mr. Kamath.

12.25 hrs.

COMMITTEE ON PETITIONS

NINTH REPORT

श्री हरि बिष्णु कामत (होशियारबाद) : अध्यक्ष महोदय, मैं आपकी अनुमति से छठी लोकसभा की याचिका समिति का नौवां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ ।

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY-SECOND REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the hundred and twenty-second Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Fifteenth Report on Custom Receipts relating to Ministry of Finance.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-SECOND AND THIRTY-THIRD REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Committee on Public Undertakings:—

(1) Thirty-second Report on Action Taken by Government on the recommendations contained in the Eighth Report of the Committee on Jute Corporation of India Limited—Government's Unfair Pricing Policy for Raw Jute.